

12.53 hrs.

PAPERS LAID ON THE TABLE

**NOTIFICATIONS UNDER EMPLOYEES
PROVIDENT FUNDS AND FAMILY
PENSION FUND ACT**

**THE MINISTER OF LABOUR
(SHRI RAGHUNATHA REDDY):** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952:—

(i) The Employees' Provident Funds (Twelfth Amendment) Scheme, 1974, published in Notification No. G.S.R. 268 in Gazette of India dated the 22nd February, 1975.

(ii) The Employees' Provident Fund (First Amendment) Scheme, 1975, published in Notification No. G.S.R. 269 in Gazette of India dated the 22nd February, 1975. [Placed in Library. See No. LT-9103/75]

**NOTIFICATIONS UNDER MAJOR PORT
TRUST ACT AND MOTOR VEHICLES
ACT, ETC**

**THE MINISTER OF STATE IN
THE MINISTRY OF SHIPPING
AND TRANSPORT (SHRI H. M.
TRIVEDI):** I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 122 of the Major Port Trusts Act, 1963:—

(i) The Board of Trustees of the Port of Bombay (Procedure at Board Meetings) Rules, 1975, published in Notification No. G.S.R. 27(E) in Gazette of India dated the 1st February, 1975.

(ii) The Board of Trustees of the Port of Bombay (Payment of Fees and Allowances to Trustees) Rules, 1975, published in Notification No. G.S.R. 28(E) in Gazette of India dated the 1st February, 1975.

(iii) The Board of Trustees of the Port of Calcutta (Procedure at Board Meetings) Rules, 1975, published in Notification No. G.S.R. 30(E) in Gazette of India dated the 1st February, 1975.

(iv) The Board of Trustees of the Port of Calcutta (Payment of Fees and Allowances to Trustees) Rules, 1975, published in Notification No. G.S.R. 31(E) in Gazette of India dated the 1st February, 1975.

(v) The Board of Trustees of the Port of Madras (Procedure at Board Meetings) Rules, 1975, published in Notification No. G.S.R. 33(E) in Gazette of India dated the 1st February, 1975.

(vi) The Board of Trustees of the Port of Madras (Payment of Fees and Allowances to Trustees) Rules, 1975, published in Notification No. G.S.R. 34(E) in Gazette of India dated the 1st February, 1975. [Placed in Library. See No. LT-9104/75]

(2) A copy of Notification No. SECE-6(17)/74-TPT/14575 (Hindi and English versions) published in Delhi Gazette dated the 23rd September, 1974 containing corrigendum to Notification No. F. 3(28)/72/Tpt dated the 1st January, 1973, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-9105/75.]